NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 125/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Citicellar Constructions & Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Sienila Chavan Adv. For Saver

i/b. Petitioner

Shruti Kelji

Common Order

TCSP 123/2017/230-232/NCLT/MB/MAH/2017 TCSP 124/2017/230-232/NCLT/MB/MAH/2017 TCSP 125/2017/230-232/NCLT/MB/MAH/2017 TCSP 126/2017/230-232/NCLT/MB/MAH/2017

At request of the Petitioners counsel, list this matter on 06th April, 2017.

Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)

Sd/
V. NALLASENAPATHY
Member (Technical)